

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SHREE GANGOUR FOODS (JAIPUR) LLP, OPERATING IN RESTAURANT BUSINESS AT JAIPUR

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/S Shree Gangour Foods (Jaipur) LLP LLPIN-AAI-1419
2.	Address of the registered office	3 rd Floor, Saraf Tower, Opposite Glass Factory, Tonk Road Jaipur-302015
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Jaipur (Exact location of assets is not known)
5.	Installed capacity of main products/ services	Not Available as the business of LLP closed since March 2020
6.	Quantity and value of main products/ services sold in last financial year	Rs. 384.93 Lakhs in FY. 2019-20
7.	Number of employees/ workmen	10 (ten) as on 30.09.2019.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Partial information available in LLP Form no.8 and 11 at www.mca.gov.in
9.	Eligibility for resolution applicants under section 25(2) (h) of the Code is available at: Given in the next column.	Minimum tangible net worth of Rs. 1 crore by cash or cash equivalent or more at group level in the immediately preceding completed financial year or consolidated /consortium group net worth of Rs. 2 crores or more for any of the preceding three financial years. Post submission of the proof of eligibility together with the formal expression of interest, the potential resolution applicants will be eligible to participate in the next stage of the process. The resolution applicant should not be disqualified u/s 29A of Insolvency and Bankruptcy Code 2016.
10.	Last date for receipt of expression of interest	30.06.2023
11.	Date of issue of provisional list of prospective resolution applicants	05.07.2023
12.	Last date for submission of objections to provisional list	15.07.2023
13.	Process email id to submit EOI	cirp.shreegangourfoods.jaipur@gmail.com

Notes:

- Pursuant to the 4th meeting of the Committee of Creditors (CoC) of Shree Gangour Foods (Jaipur) LLP held on 05th June 2023, the COC members decided to call for Expression of Interest from prospective Resolution Applicants of Shree Gangour Foods (Jaipur) LLP.
- The terms and conditions of the resolution plan submission bid process may be changed/amended/abandoned/cancelled/extended or modified at any stage thereof.
- The RP under instructions from Committee of Creditors reserves the right to accept or reject or disqualify any prospective bidder at any stage of process without assigning any reason and without any notice or liability.
- Any extension in timelines/modification in the content of this advertisement will not necessarily be carried through another advertisement, but may have to be updated regarding clarifications, modifications, amendments or extensions etc. by corresponding with the RP only through email provided elsewhere in the advertisement.

Suresh Agrawal
Resolution Professional

For Shree Gangour Foods (Jaipur) LLP
IBBI Regn. No.: IBBI/IPA-002/IP-N00764/2018-2019/12417 (AFA valid till 04.11.2023)
Address: S-1, Aastha Excellency, Triveni Nagar, Gopalpura Bypass, Jaipur-302018

Date: 06.06.2023, Place : Jaipur